



**Government of Jammu and Kashmir**  
**Revenue Department, Civil Secretariat, Jammu/Srinagar**

**Notification**  
**Jammu, the 25<sup>th</sup> February, 2019**

SRO 132 .- In exercise of the powers conferred by sub-section (2) of section 11 of the Jammu and Kashmir State Land Acquisition Act, Samvat, 1990 (Act X of 1990), read with Government Order No. 110-GAD of 2019 dated 22-01-2019, Government Order No. 164-GAD of 2019 dated 01-02-2019 and in supersession of Notification SRO 236 dated 11<sup>th</sup> August, 2009, I, K. Skandan, Advisor to the Governor of Jammu and Kashmir (exercising the powers of Minister In-charge Revenue), hereby empower the following Revenue officers shown in column (2) of the sub-joined table to the extent of pecuniary competence for purposes of the said sub-section, for the amount shown against each in column (3) thereof, within their respective territorial jurisdiction:-

**Table**

Sr. No	Designation of Officer	Amount
1.	Financial Commissioner Revenue	Upto Rupees thirty Crore.
2.	Divisional Commissioner,	Upto Rupees twenty Crore.
3.	Deputy Commissioner	Upto Rupees ten Crore.

By order of the Government of Jammu and Kashmir.

Sd/-

(K. Skandan)

Advisor to the Governor, J&K


Dated:- 25 -02-2019

No:- Rev/LAJK/123/2006-Part-II

Copy to the:-

1. Principal Secretary to the Governor, J&K.
2. Financial Commissioner, Revenue, J&K, Jammu.
3. All Administrative Secretaries to the Government
4. Divisional Commissioner, Jammu/Kashmir/Ladakh.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. All Deputy Commissioners.
7. Director Archives, Archaeology and Museums, J&K.

8. OSD to Advisor (SK) to the Governor, J&K.
9. General Manager Government Press Jammu for publication in the Government Gazette.
10. Private Secretary to the Chief Secretary, J&K.
11. Private Secretary to Commissioner/Secretary to the Government, Revenue Department.
12. Notification file/Stick file.

  
25.02.2019

(Ghulam Rasool) KAS  
Deputy Secretary to the Government  
Revenue Department